

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3257**

**TO BE ANSWERED ON THE 6TH DECEMBER, 2016/AGRAHAYANA 15, 1938
(SAKA)**

e-VISA FOR MEETINGS AND CONFERENCES

3257. SHRI K. ASHOK KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to allow e-visas for meetings, incentives, conferences and events;

(b) if so, the details thereof;

(c) whether the Government is planning to extend the e-visa facilities to more categories of tourists after a total of 1.16 lakh visitors arriving in March, 2016; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): Liberalization of visa regime is an ongoing process. Under the existing e-Tourist Visa scheme, foreign nationals are permitted to undertake recreation, sightseeing, casual visit to meet friends or relatives, attending a short term yoga programme, short duration medical treatment including treatment under Indian systems of medicine or casual business visit. Government has also approved further liberalization, simplification and rationalisation of visa regime in India.
